

**HIGH COURT FOR THE STATE OF TELANGANA :: AT HYDERABAD**

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**ROC.NO.1647/SO/2020**

**DATED:31-07-2021**

**CIRCULAR NO.13 (A) /SO/2021**

Considering the representation of the Judicial Employees Association, City Civil Court, Hyderabad, the Hon'ble the Chief Justice is pleased to suspend the Court work and office work of all the Subordinate Courts in the State from 01.15 pm on **02.08.2021 (Monday)** in connection with Bonalu Festival. All the Officers and staff members of the Subordinate Courts in the State are permitted to leave the office at **01.30 p.m.**, without any detriment to the work.

  
**REGISTRAR GENERAL**  
31-07-21

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice. (With a request to place the circular before the Hon'ble the Chief Justice for Her Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (With a request to place, the circular before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court for the State of Telangana.
- 4) All the Unit Heads in the State of Telangana. {with a request a circulate the circular to all the Judicial Officers and Bar Associations in their respective Unit}
- 5) All the Tribunals.
- 6) The President, Judicial Employees Association, City Civil Court, Hyderabad.
- 7) The Section Officers, B.Spl. Section, C-Section, E-Section, O.P.Cell and Work Review Cell.